

[Print](#)**Defective Case Register from 2026-06-08 to 2026-06-08**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-FAO/23884/2026	DR.PURUSOTTAM CHULI	2026-06-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.D.C.Fee of Rs.06/- to be Paid Put up for further S.R after payment of D.C.Fee for computing the period of limitation.
2	D-WP(C)/25841/2026	SIDDHARTH PRASAD MISHRA	2026-06-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page no.38 not legible.
3	D-BLAPL/16795/2026	BIJAY KUMAR BEHERA	2026-06-08	1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy,Chargesheet be kept on sealed cover. 2. Put up for S.R there after
4	D-ABLAPL/17067/2026	AMULYA RATNA PANDA	2026-06-08	Reference certificate not correctly furnished.
5	D-WP(C)/25876/2026	ROHIT RANJAN RAY	2026-06-08	Grounds not furnished.
6	D-CRLMP/16080/2026	ROHIT RANJAN RAY	2026-06-08	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
7	D-WP(C)/25447/2026	SURENDRA KUMAR SAHOO	2026-06-08	20-VERNACULAR CERTIFICATE NOT FURNISHED.
8	D-CONTC/18012/2026	JYOTI RANJAN KHUNTIA	2026-06-08	i) Year of the FAO no. mentioned in para 4not correct.ii) Name of the deponent mentioned in affidavit not tally with declaration of the affidavit.iii) This case is prematured.
9	D-CRLMP/16982/2026	AKSHAYA KUMAR NAYAK	2026-06-08	14-NOT PROPERLY INDEXED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
10	D-FAO/24447/2026	GIRIJA PRASAD DUTTA	2026-06-08	1. Period of Delay 146 days.I.A for condonation of delay not filed.
11	D-WP(C)/25997/2026	NEELAKANTHA PANDA	2026-06-08	PIL maintain after two months of Representation
12	D-WP(C)/25947/2026	RABI NARAYAN BEHERA	2026-06-08	1.Deficit court Rs 12 / not paid in C.T.
13	D-FAO/23892/2026	DR.PURUSOTTAM CHULI	2026-06-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.D.C.Fee of Rs.06/- to be Paid Put up for further S.R after Payment of D.C.Fee for limitation.
14	D-BLAPL/16934/2026	DEBASIS PANIGRAHI	2026-06-08	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE

				PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1.Subject code incorrectly furnished in assessment slip and Index page. 2.Pending T.R. case No. and Court name mentioned in petition not tally with the Rejection order. 3.Paragraphs not properly mentioned in declaration of affidavit
15	D-FAO/24198/2026	KAPILA CHARAN NAYAK	2026-06-08	1. Court Fee Rs.12/- Payable,Not Paid 2.HCBA Welfare Fee Of Rs.50/- not affixed Put up for further S.R after Payment of C.Fee for computing the period of limitation.
16	D-MSA/25524/2026	SANTOSH KUMAR DWIVEDY	2026-06-08	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Put Up for further S.R after filing C.Copy/Free Copy for computing the period of limitation
17	D-FAO/24452/2026	GIRIJA PRASAD DUTTA	2026-06-08	1. Period of Delay 24 days. I.A for condonation of delay Not Filed.
18	D-CRLMC/16805/2026	TUSHAR KANTA NAYAK	2026-06-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Redacting the village name at page no. 3. ii) Anx-1 and 3 be kept with sealed cover and xerox copy of redacting under Anx-1 and 3 are to be filed. Put up for SR after removal of defects
19	D-ABLAPL/13387/2026	AKSHAYA KUMAR SUBUDHI	2026-06-08	1. Mobile No. of Informant in Para 6(j) page 10 be redacted. 2. Name of PS in Synopsis not correct.
20	D-CRLMC/17143/2026	SIDHARTHA MISHRA	2026-06-08	1.ABLAPL mentined instead of CRLMC An Affidavit .
21	D-WP(C)/25441/2026	RABINDRA KUMAR PRADHAN	2026-06-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Defect Regarding Nomenclature.
22	D-ABLAPL/15463/2026	BHAWANI SANKAR PANIGRAHI	2026-06-08	1. Pet. No.6 being minor, not represented by Legal Guardian and has signed in V.nama.
23	D-WP(C)/26054/2026	NIRANJAN LENKA	2026-06-08	Page 20 not neat
24	D-WP(C)/23292/2026	PRADEEP KUMAR DAS	2026-06-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page 14 partly not legible.
25	D-ABLAPL/14918/2026	GOKULANANDA SAHU	2026-06-08	1. In paragraph -1 of the application,Offence mentioned not tally with F.i.R copy
26	D-MATA/24484/2026	SISIR DAS	2026-06-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Cause Title in order, but marital status not furnished

27	D-MACA/24380/2026	GIRIJA PRASAD DUTTA	2026-06-08	1. Period of Delay 444 days
28	D-MACA/24401/2026	GIRIJA PRASAD DUTTA	2026-06-08	1. Period of Delay 1165 days
29	D-ABLAPL/15038/2026	SANJIB KUMAR BHANJADEO	2026-06-08	1. Page marking not done correctly in Annexure-1 2. Brothers name of the Petitioner to be redacted from Written F.I.R of Annexure-1 3. In formation to be redacted from Counter F.I.R copy 4. Put up for S.r there after
30	D-MACA/24368/2026	BIBEKANANDA UDGATA	2026-06-08	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
31	D-WA/22805/2026	DEBENDRA KUMAR SAHOO,A.G.A	2026-06-08	i) Appellant no. 2 not party in wp C (OAC). ii) Date of order wrongly mention in synopsis. iii) Status of appellant no.3 not furnished. iv) Appellant no. 3 not in appropriate party. v) Year of the wp c (OAC) wrongly mention in reference certificate. vi) Para no. 12 repeat in I.A. no. 1802/2026. vii) Para no. wrongly mention in I.A. no. 1802/2026. Put up for SR removal of defects
32	D-WA/22854/2026	SAIBRATA RATH	2026-06-08	i) Status of the R-2 not furnished. ii) Legible copy of page no. 19-21 25 46 47 51 85 114 115 are to be filed. iii) Legible copy of page no. 13 14 in I.A. no. 1799/2026 are to be filed. iv) Page no. 45 not available in appeal memo. Put up for SR after removal of defects and disposal of I.A. no. 1798/2026.
33	D-WP(C)/25231/2026	MANOJ KUMAR MALLICK	2026-06-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Annexure-2 not legible 2. After page 9 another blank page to be removed.
34	D-ABLAPL/16630/2026	SURESH CHANDRA PRADHAN	2026-06-08	1. Execution case number not correctly furnished Sl. no.5 in Index and para no.5. 2. Put up for further SR after redacting the name of victim/informant and Relatives from the petition and Annexures. 3. Name of victim/ informant and Relatives need not be disclosed in connection with Annexures and kept in closed cover.
35	D-BLAPL/17086/2026	HEMANTA KUMAR MUND	2026-06-08	Copy(Vig) not served.
36	D-TRP(C)/25354/2026	PRAVAT KUMAR MOHANTY	2026-06-08	Page No. not correctly furnished.
37	D-ABLAPL/17009/2026	SATYABRATA DASH	2026-06-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.C. fee Rs.27/- to be paid on v.nama.
38	D-WA/23995/2026	ACHYUTANANDA PATTANAİK	2026-06-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) wp (c) no. and date of order wrongly mention in synopsis and date chart

39	D- ABLAPL/17116/2026	UMA SHANKAR PATEL	2026-06- 08	Page No.11 not legible
40	D- ABLAPL/17020/2026	AMLAN MOHANTY	2026-06- 08	1. DATE OF DISP. OF NOT FURNISHED IN REF. CERTIFICATE AS PER FIRs DETAIL.
41	D- ABLAPL/17034/2026	SANJIB KUMAR BHANJADEO	2026-06- 08	Name of the informant reflected in the annexs.1 and 2 be kept in cover.
42	D- CRLMC/16865/2026	BIPLABA P.B. BAHALI	2026-06- 08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
43	D- ABLAPL/17057/2026	MOHAMMED AKHTER RAZA KHAN	2026-06- 08	Annex.1 not mentioned in the petition.
44	D- BLAPL/16958/2026	PRAVAT RANJAN BARIK	2026-06- 08	i)MOST RESPECTFULLY SHEWETH not mentioned before the para-1.ii) Name of the informant and Her relatives be redacted from the cause title and para-1 of the petition and page 13.iii) Unredacted copy of annexure-1 and Vakalatnama be kept in sealed cover and redacted copy of annexure-1 and vakalatnama be filed.
45	D-WP(C)/26000/2026	SOMANATH NANDA	2026-06- 08	1. In Annexure-5 , revision case no wrongly furnished. 2. In Annexure-7 report date wrongly furnished.
46	D- BLAPL/16947/2026	BIRAJA PRASANNA DAS	2026-06- 08	i) Name of the informant be redacted from para 2 3 and 5 of the petition.ii) unredacted copy of Annexure-1 be kept in sealed cover and redacted copy of annexure-1 be filed.ii) Page no. 13 repeated as page 14.iii) For further S.R.
47	D- CRLREV/16270/2026	RAJENDRA NARAYAN ROUT	2026-06- 08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Days of delay not mentioned in limitation petition.
48	D- BLAPL/16951/2026	PRATEIK PARIJA	2026-06- 08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION i) Pending the case before the Trial court not mentioned in the petition.
49	D- ABLAPL/16877/2026	HEMENDRA SAMAL	2026-06- 08	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
50	D- BLAPL/17045/2026	SANTOSH KUMAR MAHANTY	2026-06- 08	1. Date of order not correctly furnished Sl. no.5 in Index.

51	D-WP(C)/25530/2026	NIHAL RATH	2026-06-08	1. In declaration under affidavit, no. of paragraphs wrongly furnished. 2. Annexure-15 not neat and legible
52	D-ABLAPL/17038/2026	BINAYAK MOHAPATRA	2026-06-08	1. G.R. no. not mentioned in the petition.2. sl. no.5 not mentioned in para of petition .3. paragraphs not correct in declaration of affidavit.
53	D-WP(C)/25796/2026	DIPTI RANJAN BHOKTA	2026-06-08	1.In Prayer notice mentioned Annexure-3 instead of Annexure-2
54	D-WP(C)/25735/2026	SRINIBASH SATAPATHY	2026-06-08	1.Annex-1 not legible
55	D-BLAPL/17169/2026	JAYADEBA BEHERA	2026-06-08	After page nos.6 7 and 8 next page not page marked
56	D-BLAPL/16945/2026	DURGA PRASAD JENA	2026-06-08	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION i) For further S.R. after filing of C.Copy/Free copy of rejection order
57	D-CRLMC/16558/2026	SUBASH CHANDRA PUSPALAKA	2026-06-08	3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED A. fee Rs-4.40/- to be paid
58	D-BLAPL/16956/2026	PRATEIK PARIJA	2026-06-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION i) Name of the Trial court pending the not mentioned in the petition.ii) For further S.R. after filing of C.Copy / free copy of rejection order. iii) I.A. no.422/2026 filed for exemption of C.Copy of order dtd.29/05/2026.
59	D-ABLAPL/17037/2026	BIDYALOK MOHAPATRA	2026-06-08	1. G.R. no. not mentioned in the petition.2. Name of the informant with address reflected in synopsis and petition.3 Name of the informant with address reflected in the FIR be kept in cover.4. para.5 not mentioned in the petition.
60	D-WP(C)/25433/2026	CHITTA RANJAN PATNAIK	2026-06-08	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
61	D-BLAPL/16968/2026	LAXMIDHAR MAHAPATRA	2026-06-08	i) Name of the deponent mentioned in affidavit and declaration of affidavit miss matched.ii) Name of the trial court mentioned in cause title not tally with rejection order

62	D-CRLMC/16095/2026	DEBA KUMAR RATH	2026-06-08	3-AUTHENTICATION FEE IS DEFICIENT. A. fee Rs-8.20/- to be paid
63	D-BLAPL/16961/2026	AMLAN SHAKTI PAUL	2026-06-08	i) Annexure-2 not mentioned in Book mark.ii) Annexure-2 (page no 14 15) not filed.
64	D-CRLMC/16544/2026	SATYA RANJAN MULIA	2026-06-08	3-AUTHENTICATION FEE IS DEFICIENT. A. fee Rs-1.30/- to be filed.
65	D-ABLAPL/17023/2026	AMLAN MOHANTY	2026-06-08	1. As per FIRs detail date of disp.of not furnished in ref. certificate.2. sl.no.2 of affidavit not tally with C.T. and declaration for authorization not tally with C.T.
66	D-BLAPL/17070/2026	BINI MISHRA	2026-06-08	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
67	D-ABLAPL/17110/2026	BALARAM NAYAK	2026-06-08	Name of the Victim/informant be redacted from annexure and petition thereafter put up for SR.
68	D-ABLAPL/16998/2026	PRAVASH CHANDRA JENA	2026-06-08	1.Paragraphs mentioned in the petition is not under the Affidavit.
69	D-WA/26149/2026	SOMA PATNAIK	2026-06-08	good ground certificate not furnished
70	D-WA/26148/2026	SOMA PATNAIK	2026-06-08	certificate of good grounds not furnished.
71	D-BLAPL/16943/2026	BIRAJA PRASANNA DAS	2026-06-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of Informant and her father mentioned in Synopsis, Date chart and Para-2 3 5 of the petition be redacted. Thereafter, put up for S.R
72	D-ABLAPL/16999/2026	BIBHU PRASAD CHHUALSINGH	2026-06-08	1. C.T. case No. is not correctly mentioned in prayer portion. 2. The name of the petitioner No.2 mentioned in cause title does not tally with that of her signature in V.nama.
73	D-ABLAPL/17000/2026	BIBHU PRASAD CHHUALSINGH	2026-06-08	1. C.T. case No. is not correctly mentioned in prayer portion
74	D-WP(C)/26059/2026	NIRANJAN LENKA	2026-06-08	1. Annexure-3 not neat and legible 2. Page no 51 not legible 3.In affidavit, occupation of the deponent not correctly furnished.
75	D-CRLA/15872/2026	AJAYA KUMAR NANDA	2026-06-08	Name ,mobile no and address of the informant/victim reflected in the FIR and statement vide annex.1 be kept in cover.
76	D-CRLA/16391/2026	ASHOK KUMAR SARANGI	2026-06-08	1. CRLMP mentioned instead of CRLA in Date Chart.2. FIR in Annex-3 page 18 incomplete. 3 Oriya undertaking not mentioned .
77	D-WPCRL/16832/2026	AJAYA KUMAR TRIPATHY	2026-06-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				Defect in nomenclature.
78	D-BLAPL/16992/2026	BIKRAM CHANDRA GHADEI	2026-06-08	1.Minor petitioner not represented through his father/mother guardian not furnished in C.title. 2.Name of the deponent in affidavit not tally with affirmation para. 3.Minor petitioner executed in V.nama. 4.Annexure-1(pg.6-10) not mentioned on envelop.
79	D-BLAPL/17059/2026	SAMBEET PATTANAYAK	2026-06-08	Pending S.T. case No. and Court name mentioned in petition not tally with the Rejection order.
80	D-BLAPL/16971/2026	PRATEIK PARIJA	2026-06-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Free copy / certified copy of Rejection order not filled.I.A filled for dispensing with 2. pending before the court not furnished in cause title of the application.
81	D-ABLAPL/17025/2026	ROHIT RANJAN RAY	2026-06-08	PAGE NO.8 PARTIALLY LEGIBLE.
82	D-ABLAPL/17085/2026	RANJIT MOHANTY	2026-06-08	Page No.7 not legible
83	D-CRLA/16075/2026	AMIT PRASAD BOSE	2026-06-08	1.Name of the informant/ victim with address reflected in the judgement vide annex.1 be kept in cover.2. Name of the victim(Ashram name reflected in the petition).3. Status of the party not furnished in the C.T.
84	D-ABLAPL/17129/2026	SACHIKANTA DASH	2026-06-08	Reference certificate not correctly furnished.
85	D-CONTC/19465/2026	ADV	2026-06-08	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
86	D-BLAPL/17087/2026	ASUTOSH TRIPATHY	2026-06-08	Hologram of Rs.50/- not affixed in V.nama
87	D-CMP/25387/2026	SANTOSH KUMAR DWIVEDY	2026-06-08	The discrepancy in the name of O.Ps No-1 and 3 as per Trial Court be reconciled
88	D-WP(C)/24875/2026	SOUBHAGYA SWAIN	2026-06-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 50 52 87 and 115 not legible.
89	D-WP(C)/25746/2026	SASHIBHUSAN DAS	2026-06-08	1. Paragraph 7 of the Writ petition not filled. 2. Court fee Rs 12/- to be paid in Writ petition
90	D-WP(C)/24653/2026	SOUBHAGYA SWAIN	2026-06-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
91	D-WP(C)/25996/2026	ASHUTOSH DASH	2026-06-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of petitioner not tally in Affidavit
92	D-MATA/21061/2026	IN PERSON	2026-06-08	good ground certificate not furnished
93	D-BLAPL/17089/2026	ASHOK KUMAR SARANGI	2026-06-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

94	D-WP(C)/26010/2026	SOMANATH NANDA	2026-06- 08	1. In Annexure-5, Revision case no wrongly furnished. 2. In Annexure-7 report date wrongly furnished.
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